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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/180/2016
NAME OF THE PETITIONER(S) : A.K. Mansoor
NAME OF THE RESPONDENT(S) : M/s Indo – Asian News Channel Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① FOR PUSHPA MENON
SHWETHA VASUDEVAN

counsel for R2 R3



② R. Venkatavaladhan
K. Grawtham Kumar

Counsel for P



ORDER

Counsel for petitioner present. Counsel for R2 & R3 present. Counsel for petitioner filed an application to implead proposed R5 to R8 in the said petition. Counsel for R2 & R3 sought time for filing reply. Meanwhile, counsel for the petitioner is directed to serve private notice on the proposed R5 to R8 in the application and also to R4 in the CP and file proof of service by way of an affidavit by the next date of hearing. At request, time granted. Put up on **30.11.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)